

Annexure 8

Name of the Corporate Debtor: Ding Entertainment Private Limited (in Liquidation)

Date of commencement of Liquidation: 18th June, 2024

List of Stakeholders as on 12th August, 2024

| S. No | Name of the Creditor | Date of claim received | | Details of claim admitted | | | | | | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|-------|----------------------|------------------------|--------------------|---------------------------|----------------------|-------------------------------------|-----------------------------|-----------------------|--------------------------|--|------------------------------|------------------------------------|-----------------|----------------------------|
| | | Date of receipt | Amount received | Amount of claim admitted | Nature of Claim | Amount covered by Security Interest | Amount covered by Guarantee | Whether related party | % of voting share in SCC | | | | | Amount of contingent claim |
| 1 | Mr. Zameer Nathani | 02/01/2024 | 1,09,00,000 | 1,09,00,000 | Operational Creditor | Nil | Nil | NA | 50.83 | Nil | Nil | Nil | Nil | NA |
| | | | | | | | | | | | | | | |
| | TOTAL | | 1,09,00,000 | 1,09,00,000 | | 0 | 0 | | 50.83 | 0 | 0 | 0 | 0 | |